

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2215**  
ANSWERED ON 22.03.2022

**PROBLEMS IN INSTALLATION OF NET-METERING SYSTEM**

2215#. SMT. SEEMA DWIVEDI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has launched any programme to encourage installation of domestic rooftop solar plant with net-metering system, if so, the State-wise details thereof;
- (b) whether any study has been undertaken regarding the problems coming in the process of installing net-metering system, if so, the State-wise details thereof;
- (c) whether Government is contemplating on taking any concrete steps to simplify the process of installing net-metering and resolve the issues therein; and
- (d) if not, the reasons therefor and by when Government would consider it?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (d) The Ministry of New and Renewable Energy is implementing Rooftop Solar Programme Phase-II for which the guidelines were issued in August 2019. Under this Programme 4000 MW rooftop solar (RTS) capacity addition is targeted in residential sector through Central Financial Assistance (CFA).

CFA upto 40% of the benchmark cost is provided for RTS projects upto 3 kW capacity and upto 20% for RTS system capacity beyond 3 kW and up to 10 kW for individual households. For Group Housing Societies/Residential Welfare Associations (GHS/RWA), CFA is limited to 20% for RTS plants for supply of power to common facilities maximum 500 kW capacity.

In addition, incentives up to 10% of cost of rooftop solar is provided to Distribution Utilities depending upon achievements in capacity addition above baseline.

The Programme is demand driven and capacities are allocated based on demand received from Distribution Utilities and other state implementing agencies. Ministry has so far allocated 3162 MW of capacity for the residential sector. Against the allocated capacity of 3162 MW, a total 1252 MW capacity has been reported installed as on 28.02.2022. The State-wise details of capacity allocated and installed is give as Annexure.

Grid connectivity for rooftop solar projects including net-metering is provided by distribution utilities as per regulations notified by the respective State Electricity Regulatory Commission/Joint Electricity Regulatory Commissions. These regulations are notified by regulatory commissions after stakeholder consultation and are amended from time to time.

The Ministry regularly reviews the progress of implementation of the programme including the net-metering problems with distribution utilities and advises corrective steps to resolve the same.

MNRE has also issued a notification for simplification of Rooftop Solar programme which inter alia includes online application for net- metering approval.

\*\*\*\*\*

**Annexure referred to part (a) of the Rajya Sabha Unstarred Question No. 2215 to be answered on 22.03.2022**

**Rooftop solar capacity allocated and installed in the residential sector under Rooftop Solar Programme Ph-II**

|     | State             | Capacity allocated (MW) | Capacity installed (MW) |
|-----|-------------------|-------------------------|-------------------------|
| 1.  | Andaman & Nicobar | 1.00                    | 0.00                    |
| 2.  | Andhra Pradesh    | 8.00                    | 0.48                    |
| 3.  | Assam             | 3.50                    | 0.00                    |
| 4.  | Bihar             | 25.00                   | 1.89                    |
| 5.  | Chandigarh        | 35.00                   | 17.36                   |
| 6.  | Chhattisgarh      | 16.00                   | 0.47                    |
| 7.  | Goa               | 20.00                   | 0.00                    |
| 8.  | Gujarat           | 1938.86                 | 1083.17                 |
| 9.  | Haryana           | 51.50                   | 22.36                   |
| 10. | Himachal Pradesh  | 15.00                   | 0.78                    |
| 11. | J&K               | 20.00                   | 0.00                    |
| 12. | Jharkhand         | 11.38                   | 0.88                    |
| 13. | Karnataka         | 40.00                   | 0.00                    |
| 14. | Kerala            | 250.90                  | 4.99                    |
| 15. | Madhya Pradesh    | 58.00                   | 15.63                   |
| 16. | Maharashtra       | 133.50                  | 1.75                    |
| 17. | Manipur           | 1.00                    | 0.11                    |
| 18. | Meghalaya         | 20.00                   | 0.00                    |
| 19. | Mizoram           | 1.50                    | 0.08                    |
| 20. | Nagaland          | 3.80                    | 0.00                    |
| 21. | NCT of Delhi      | 36.00                   | 2.37                    |
| 22. | Odisha            | 20.00                   | 0.00                    |
| 23. | Puduchery         | 5.00                    | 0.00                    |
| 24. | Punjab            | 80.21                   | 14.31                   |
| 25. | Rajasthan         | 100.00                  | 36.21                   |
| 26. | Sikkim            | 2.00                    | 0.00                    |
| 27. | Tamil nadu        | 10.00                   | 0.00                    |
| 28. | Telangana         | 74.28                   | 19.17                   |
| 29. | Tripura           | 1.00                    | 0.00                    |
| 30. | Uttarakhand       | 22.00                   | 7.32                    |
| 31. | Uttar Pradesh     | 98.00                   | 23.64                   |
| 32. | West Bengal       | 60.00                   | 0.00                    |
|     | <b>Total</b>      | <b>3162.43</b>          | <b>1252.97</b>          |